

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. MA 288 of 2002
(GA 929 of 97)

Date of order : 9.1.2003

Present : Hon'ble Mr. S. Biswas, Administrative Member

Hon'ble Mr. Sathath Khan, Judicial Member

JAYANTO GHOSH

VS

UNION OF INDIA & ORS.

For the applicant : Mr. P. C. Das, counsel

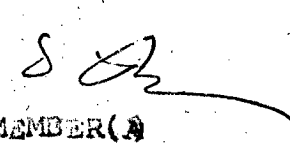
For the respondents: Ms. U. Bhattacharyya, counsel

Liberty is given to the ld. counsel for the applicant with notice to other side to mention this matter for hearing before any Bench in which Hon'ble Mr. S. Biswas, Member(A) is not a Member.

2. Plain copy of this order be handed over to both the ld. counsel, for necessary action.


MEMBER(J)

in


MEMBER(A)